## CENTRAL ADMINISTRATIVE TRIBUNAL ALLAHABAD BENCH ALLAHABAD

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(THIS THE 3rd DAY of November, 2015)

# Hon'ble Dr. Murtaza Ali, Member (J)

## Original Application No. 1491 of 2004

### Versus

- Union of India through General Manager, East Central Railway, Hazipur.
- Divisional Railway Manager, East Central Railway, Mogal Sarai.
- Rizwana Begam, R/o Village Nathupur, Post Katesar, Mogal Sarai Distt. Chandauli.

..... Respondents

Present for Respondents: Shri K.P.Singh Shri M.W.Faridi.

Present for Applicant: Shri Rakesh Verma.

### ORDER

Heard Sri Dharmendra Tiwari holding brief of Sri Rakesh Verma, learned counsel for applicant, Shri P. N. Rai, holding brief of Shri K. P. Singh, learned counsel for respondent No. 1 and 2 and Shri M. W. Faridi, learned counsel for respondent No. 3.



- 2. Withdrawal Application No. 330/00702/2015 has been filed on behalf of applicant on 16.02.2015 praying for dismissal of this O.A. as having been withdrawn.
- 3. There is no objection on behalf of respondents.
- 4. The Recall Application is allowed and O.A. is dismissed as withdrawn.

Member (A)

Shashi